

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &  
IA NO. 325 OF 2016**

**Dated: 25<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**NTPC Ltd.**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Kumar  
Ms. Shikha Ohri  
Mr. Matrugupta Misra

**ORDER**

Issue notice to the Respondents returnable on 01.11.2017. Dasti, in addition, is permitted.

List the matter on **01.11.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**